

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.        /2020**

RAM MISHRA

Plaintiff

Versus

SHASHI MISHRA

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:29/10/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present:- Ms. Jyoti, counsel for plaintiff.

Heard on consideration. Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendants within a week from today electronically.

After filing of the affidavit let summons of suit and notice of interim application u/o XXXIX R.1 & 2 CPC be issued upon the defendants through Whatsapp and E-mail.

Ahmad to report before the next date of hearing.

Let the complete original paper book be filed in physical form in court within three days from today.

Put up for report/further proceedings on 17/12/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.29/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO. \_\_\_\_\_ /2020**

SHELINDER BHARDWAJ

Plaintiff

Versus

AMRIT PAL SINGH

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:29/10/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present:- Sh. Naveen Sharma, counsel for plaintiff.

Heard on consideration. At request, now put up for physical hearing on consideration on 07/11/2020.

Let the complete original paper book be filed in physical form in court within three days from today.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.29/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO./2020**

MUNNA PRAJAPATI

Plaintiff

Versus

ANIRUDH PARJAPATI

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:29/10/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present:- Sh. Neeraj Soodh, counsel for plaintiff.

Heard on consideration. The plaint is not very legible and is difficult to read. The scanning has not been done properly. Even the documents are not legible.

Plaintiff is directed to file properly scanned copy of the plaint and the entire paper book electronically and also file the same physically in the court after ensuring that the documents are legible.

Put up for consideration on 12/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.29/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.        /2020**

DR. PRASHANT CHOPRA

Plaintiff

Versus

MS. MADHAVI CHOPRA & ANOTHER

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:29/10/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present:- Sh. Krish Kalra, counsel for plaintiff.

Heard on consideration. Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendants within a week from today electronically.

After filing of the affidavit let summons for settlement of issues be issued upon the defendants through Whatsapp and E-mail.

Ahlmad to report before the next date of hearing.

Let the complete original paper book be filed in physical form in court within a week from today.

Put up for report/further proceedings on 19/12/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.29/10/2020